GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

UNSTARRED QUESTION NO:7455 ANSWERED ON:15.05.2002 MISUSE OF BHABHA ATOMIC RESEARCH CENTRE LABORATORIES RAGHUVANSH PRASAD SINGH

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) Whether the Government had ordered a CBI investigation into irregularities and misuse of Laboratories and Bhabha Atomic Research Centre, Trombay after numerous complaints were received as reported in `Blitz` Mumbai edition dated April 23, 2002;

(b) if so, whether any CBI enquiry has been conducted in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINIS PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND M OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE)

(a) No, Sir.

(b),(c) & (d) Do not arise.